

NOTES OF THE REGISTRY

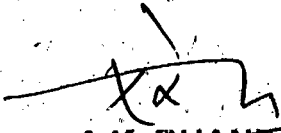
ORDER OF THE TRIBUNAL

5-2-04

Mr. Shiro Kuman Counsel for applicant
Mr. Vinodh Dave Counsel for respondent

learned counsel for the
applicant submits that the order
dated 8-5-2002 passed by this
Tribunal in CA No. 61/2002 has
been complied with and as such
the present CP does not
survive. Accordingly the CP
is dismissed as not pressed.
Notices issued to the respondents
are hereby discharged.

Copy given
w/da 15/7/04
dt 9/2/04


A.K. BHANDARI
ADMINISTRATIVE MEMBER


M. L. CHAGHA
MEMBER (JUDICIAL)